

which Coal India Ltd. has been incurring losses;

(c) if so, the details thereof; and

(d) the measures taken to make the undertaking earn profit?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI P. A. SANGMA):

(a) The price of coal has been revised w. e. f. 28.12.1991 to recoup the increase in the cost of production.

(b) & (c). Bureau of Industrial Costs and Prices has recently undertaken a comprehensive study of Coal India with a view to recommend suitable prices and other policy measures for the industry.

(d) Steps being taken to reduce the costs in Coal India Limited include:—

- (i) Improved manpower planning including redeployment of surplus workers and restricting the intake of new employees against vacancies caused by natural wastage.
- (ii) Control on increase in manpower through voluntary retirement schemes.
- (iii) The concept 'all men-all jobs' is being tried on an experimental basis.
- (iv) Improvement in the availability and utilisation of equipment by providing adequate workshop support, improved management of spares and timely rehabilitation of equipments.
- (v) Increase in production and production with special imposes on underground mines.
- (vi) A number of system improvements and managerial measures have been adopted to improve efficiency of operations.

Central Assistance to Government of Uttar Pradesh

4515. SHRI SHYAM LAL KAMAL: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Central Assistance promised to Uttar Pradesh Government in 1990-91 and 1991-92 has not been released in full;

(b) if so, the reasons therefor;

(c) whether the withheld assistance is proposed to be released with the assistance for 1992-93; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): (a) Formula based (Net) Central Assistance allocated and adjusted for dues during 1990-91 was released. For the Annual Plan of 1991-92, a sum of Rs. 967.14 crores has been released so far against allocation of Rs. 1044.13 crores.

(b) to (d). The balance amount would be considered for release after receiving provisional expenditure details on State Plan 1991-92 of the Uttar Pradesh State.

Percentage of Reservation

4516. DR. (SHRIMATI) PADMA: Will the PRIME MINISTER be pleased to state:

(a) whether the existing percentages of reservation for Scheduled Castes and Scheduled Tribes are based on 1971 census;

(b) if so, the reasons why the Government have not taken into account census 1981 for it; and

(c) whether the Government propose to implement the census 1981 for percentage of reservation?